

132 KV line, normal power supply was restored to Kalahandi District from 20th September, 1982.

E.P.F. and E.S.I. Amount Outstanding against 'National Herald'

3424. SHRI RAM PRASAD
AHIRWAR:

SHRI BABURAO PARANJPE:

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether it is a fact that Provident Fund and ESI re-imburements have not been paid to the employees of 'National Herald' and yet they are starting new editions of the papers from other State capitals;

(b) if so, the action being initiated in this regard; and

(c) total amount of EPF and ESI of the employees due from the management todate?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRIMATI MOHSINA KIDWAI): (a) to (c). The information furnished by the Employees' Provident Fund and Employees' State Insurance authorities is as given below:—

EPF: The Provident Fund claims in respect of out-going members have been settled to the extent of Provident Fund contributions received. M/s. National Herald have, however, defaulted in payment of Provident Fund dues to the extent of Rs. 3.61 lakhs in respect of Delhi Unit and Rs. 10.40 lakhs in respect of Lucknow Unit. Necessary legal and penal action is being taken against the employer for recovery of the outstanding dues.

ESI: Cash Benefits available under the Employees' State Insurance Scheme are not denied to the employees for non-payment of contributions by the employer. M/s. National Herald have, however, defaulted in payment of ESI dues to the extent of Rs. 2.85 lakhs in respect of Delhi Unit and Rs. 8.76 lakhs in respect of Lucknow Unit. Necessary

legal and penal action is being taken against the employer for recovery of the outstanding dues.

आकाशवाणी और दूरदर्शन पर "हरिजन" और आदिवासियों के लिए "दलित" और "शोषित" शब्दों का प्रयोग

3425. श्री राम स्वरूप राम: क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सूचना और प्रसारण मंत्रालय ने आकाशवाणी, दूरदर्शन को माधोमों से "हरिजन" और आदिवासी शब्दों का प्रसारण करने के स्थान पर "दलित" और "शोषित" शब्दों का प्रयोग करने के बारे में कोई निर्देश जारी किए हैं; और

(ख) यदि हां, तो ऐसे निर्देश देने के क्या कारण हैं ?

सूचना और प्रसारण मंत्रालय के राज्य मंत्री (श्री एन. के. पी. सात्वें) : (क) और (ख) जी, नहीं ।

तथापि, इस मंत्रालय ने गृह मंत्रालय से परामर्श करके आकाशवाणी/दूरदर्शन और अन्य माध्यम एकको से यह कहा है कि वे हरिजन और गिरिजन शब्दों के स्थान पर अंग्रेजी में "शडूल्ड कास्ट्स/ट्राइब्ज" शब्दों तथा अन्य राष्ट्रीय भाषाओं में उनके उपयुक्त रूपान्तरों का प्रयोग करें ।

Achievement of Power Target for 1982-83

3426. SHRI CHITTA BASU: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that the target of achieving 3480 MW of additional power in 1982-83 has by now become doubtful;

(b) if so, the factor responsible therefor; and

(c) steps proposed to be taken to meet the situation?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (c). The revised programme for 1982-83 envisages